

**National Company Law Tribunal**

**Allahabad Bench**

**CP NO 332/ALD/2018**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2018**

**NAME OF THE COMPANY: Anubhav Gupta & Anr. Vs. Inside Softwares Private Limited & Ors.**

**SECTION OF THE COMPANIES ACT: 271(1)(g)**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<b>1.</b>				
<b>2.</b>				

**CP NO 332/ALD/2018**

Sh. Raghav Dwivedi, Advocate for the petitioner and Sh. Shivendra Bahadur, CGSC for ROC, Kanpur is present.

Ld. CGSC representing the ROC, Kanpur sought three weeks time for filing counter affidavit. Prayer is allowed. Counter affidavit may be filed within three weeks with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within two weeks.

List the matter on 24<sup>th</sup> October, 2018 for hearing.

**Dated: 13.09.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)